

Talks between India and Italy for the Supply of Spares for Tarapur Plant

2705. SHRI RAM NARESH
KUSHAWAHA:

SHRI SHRIDHAR WASUDEO
DHABE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an expert nuclear team from Italy has recently visited India to assess the requirements of spares for Tarapur Atomic Power Plant;

(b) whether it is also a fact that an expert team from India had also visited Italy for the purpose;

(c) if so, the names, and status of the leaders and other members of the two teams and the discussions held in either country and assurances given to India by the visiting team; and

(d) whether the spares to be imported from Italy will suit the Tarapur Atomic Power Plant; if so, when Government are going to take a decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a), (b) and (d) An Italian team had visited India in the second week of July, 1983 for three days to discuss the question of supply of spare parts for the Tarapur Atomic Power Station. The visit of the Italian team was primarily to understand our needs regarding the spare parts and to be able to give a more studied response. When the Indian team visits Italy in the same connection. The Indian team is likely to leave shortly. The question of the spares from Italy suiting the Tarapur Atomic Power Station is presently being examined by appropriate authorities both in India and Italy.

(c) The composition of the Italian team which came to India was:

(i) Mr. Mario Buono—Leader

(ii) Dr. Giorgio Bottinelli

(iii) Mr. R. Subramanian

The team held discussions with the Director, Power Project Engineering Division, Chief Superintendent, Tarapur Atomic Power Station, and other senior officials at TAPS. The composition of the Indian team that will be visiting Italy shortly is:

(i) Shri K. Nanjundeswaran,
TAPS—Leader.

(ii) Shri J. B. KaFaiya, TAPS.

(iii) Shri P. C. Kulkarni, TAPS.

Publicity of Social Evils

2706. SHRI CHANDAN K. BAGCHI: Will the Minister of SOCIAL WELFARE be pleased to state the steps taken by Government to give proper publicity to social evils like dowry?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Government has launched a publicity campaign through radio, television, documentary films and DAVP against the evils of dowry.

Financial Assistance for Promotion of Trekking

2707. SHRI CHANDAN K. BAGCHI: Will the Minister of SPORTS be pleased to state:

(a) the details of financial assistance given to different organisations for promoting trekking amongst students in the country during the last three years; and

(b) what are the criteria for such financial grants?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) During the last three years, financial assistance was given to different organisations for promoting trekking in the country as under:

Year	Amount Rs.	Number of organisations assisted
1980-81	2,78,776/-	52
1981-82	2,76,736/-	63
1982-83	4,39,124/-	76

Separate figures in respect of students alone are not maintained.

(b) Individuals or groups of youth sponsored by the State Governments/ Union Territory Administrations, Nehru Yuvak Kendras, Voluntary Youth organisations and educational institutions are entitled to financial assistance @ Rs. 15/- per person per day for board, lodging and contingencies including minor repairs and medical aid and 90 per cent of the expenditure on hiring/purchase of trekking equipment.

Payment of Bonus to Workers of the Government of India Press

2708. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that payment of bonus for the year 1981-82 is yet to be made to the workers of the Government of India Press at its various branches all over the country;

(b) if so, by when the payment of bonus referred to above is proposed to be made;

(c) whether it is also a fact that the increase of bonus at the existing rates is also due at present and is yet to be paid to the workers; and

(d) if so, when Government propose to pay that due increment?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) Yes, Sir.

(b) It is not possible to indicate any precise date at this stage.

(c) and (d) The bonus is paid as wages pay for certain number of days. There is, therefore, no question of increase of bonus being due to the workers.

D.T.C. Route Nos. 70 and 71

2709. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of buses plying on DTC route Nos. 70 and 71 including private buses under DTC operation;

(b) the number of missing trips of the buses plying on those two routes during the last two years, month-wise and year-wise;

(c) whether it is a fact that the frequency of the buses of route No. 71 is very unsatisfactory as compared to that of route No. 70;

(d) if so, what are the reasons therefor and the details of frequencies of buses in these two routes especially between 6.00 a.m. to 11.00 a.m. and between 4.00 p.m. to 10.00 p.m.; and

(e) the steps proposed to be taken to improve the frequencies of buses on route No. 71?